



FRIDAY THE 08th DAY OF MAY, 2026 – (AT 03:30 P.M.)

THE HON'BLE THE CHIEF JUSTICE

AND

**OTHER HON'BLE JUDGES
(SITTING IN THE FIRST COURT HALL)**

FULL COURT FAREWELL

TO

**THE HON'BLE SRI JUSTICE G. RAMAKRISHNA PRASAD
JUDGE, HIGH COURT OF ANDHRA PRADESH
ON HIS LORDSHIP DEMITTING THE OFFICE ON ATTAINING
THE AGE OF SUPERANNUATION**

ADDRESS BY

**HON'BLE THE CHIEF JUSTICE
LEARNED ADDITIONAL SOLICITOR GENERAL
LEARNED ADVOCATE GENERAL
LEARNED PRESIDENT, AP HIGH COURT ADVOCATES ASSOCIATION
LEARNED CHAIRMAN, BAR COUNCIL**

AND

REPLY BY HON'BLE SRI JUSTICE G. RAMAKRISHNA PRASAD

HIGH COURT OF ANDHRA PRADESH: AT AMARAVATI

NOTICE

As directed by the Hon'ble the Chief Justice the following arrangements for the forthcoming week are made for listing pending admission matters.

There will be no Weekly Cause list for the week from 04th May to 08th May 2026.

During the weekdays from 04th May to 08th May 2026, the admission matters and urgent interlocutory applications will only be taken up by the Hon'ble Admission Courts. However, it is the prerogative of the Hon'ble Judges to hear other matters as well. The courts which are exclusively given Final Hearing matters will continue to hear such matters.

As per roster, fresh admission matters will be taken up by the Hon'ble Judges to whom the roster subjects are allotted. However, pending admission matters of the year 2025 and 2026 will be called / posted before the Hon'ble Judges to whom they were allotted as shown below:-

	Present Hon'ble Admission Judge	Roster Department	Year	Proposed Hon'ble Judge
1	The Hon'ble Sri Justice B. Krishna Mohan	Revenue	2025	The Hon'ble Smt. Justice M. Kiranmayee
		Land Acquisition		
		Stamps & Registration	2026	The Hon'ble Smt. Justice J. Sumathi

	Present Hon'ble Admission Judge	Roster Department	Year	Proposed Hon'ble Judge
2	The Hon'ble Dr Justice Y. Lakshmana Rao	Home (including quashing of F.I.Rs. / Charge Sheets	2025 and 2026	The Hon'ble Sri Justice Subhendu Samanta

:: 2 ::

Present Hon'ble Admission Judge		Roster Department	Year	Proposed Hon'ble Judge
3	The Hon'ble Sri Justice D. Ramesh	Writ Petitions (service matters including ACB & CBI)	2025	The Hon'ble Sri Justice Harinath.N
			2026	The Hon'ble Smt. Justice V. Sujatha

//BY ORDER//

Sd/-

Date: 01.05.2026.

Registrar (Judicial)

HIGH COURT OF ANDHRA PRADESH:: AT AMARAVATI**NOTICE**

As directed by the Hon'ble Division Bench, all the learned counsels appearing in the matters of First Appeals to be listed under the caption of 'FINAL HEARING' upto the year 2015 are requested to get paper books prepared by paying necessary charges and file them into the Registry, so that the Registry would list all such matters before the Hon'ble Division Bench.

In the event, paper books are not filed within reasonable time, the matters would be listed under the caption of 'FOR ORDERS OF THE COURT DUE TO NON COMPLIANCE'.

//BY ORDER//

Date: 30.07.2025

REGISTRAR (JUDICIAL)